

Name of Corporate debtor		M/S.Easun Reyrolle Limited					Date of Commencement of Liquidation			17.02.2022		List of Stakeholders as on			07.12.2023
List of Operational Creditors (Employees)															Amount in Rs
Sl.No	Name of Authorised Representative , if any	Name of the Employee	Nature of Claimant	Details of Claim Received			Details of Claim Admitted			Amount of Contingent Claim	Amount of any mutual dues, that may be setoff	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
				Date of receipt	Amount claimed	Total Amount amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted						
2	Ajith Velloli	Ajith Velloli	Employee	16.03.2022	4,95,482	4,95,482		Unpaid salary	0.007758			-		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) The claim is admitted in full for Rs. 4,95,482/- under section 53(1)(f)	
3	Partha Pratim Ghosh	Partha Pratim Ghosh	Employee	25.02.2022	4,61,863	4,61,863		Unpaid salary	0.0072316			-		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) The claim is admitted in full for Rs. 4,61,863/- under section 53(1)(f)	
7	Leema Christy	Leema Christy	Employee		4,17,985	3,65,985		Unpaid salary	0.0057304			52,000		1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Employee category 3) As per company's records, the company has paid	
11	M.Ravi	M.Ravi	Employee	01.03.2022	4,05,609	2,56,166		Unpaid salary	0.0040109			1,49,443		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category 3) Salary due from July 2019 to Jan 2020 is admitted under section 53(1)(f) for Rs. 2,56,166/- .	
15	Prakash.H.S	Prakash.H.S	Employee	07.03.2022	1,96,096	1,55,389		Unpaid salary	0.002433			40,707		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) The claim is admitted partly for Rs. 1,55,389/- under section 53(1)(f) 4) Performance Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected 5) Provident Fund Claim is rejected as it is payable to Provident Fund Department 6) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected	
17	L.Vendarasu	L.Vendarasu	Employee	07.03.2022	1,98,168	49,650		Unpaid salary	0.0007774			1,48,518		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) TDS deducted is paid to Income Tax Department, hence rejected 4) Provident Fund Claim is rejected as it is payable to Provident Fund Department 5) The claim is admitted partly for Rs. 49,650/- under section 53(1)(f)	
18	C.Natarajan	C.Natarajan	Employee	07.03.2022	10,58,375	-		Unpaid salary	0			10,58,375		1) Verified with the books of accounts and the payroll register 2) As per Company records, no salary due and hence rejected	
19	C.Natarajan	C.Natarajan	Employee		3,84,375	3,84,375		Unpaid salary	0.0060184			-		1) Verified with the books of accounts and other supporting documents 2) Claim admitted under workman category 3) The Interest claim is admitted for Rs. 1,68,606/- under section 53(1)(f) 4) Gratuity due is admitted under section 36(4)(a)(iii) for Rs. 2,15,769	
34	Swapan Ganguly	Swapan Ganguly	Employee	11.03.2022	1,82,332	1,57,711		Unpaid salary	0.0024694			24,621		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) The claim is admitted partly for Rs.1,57,711/- under section 53(1)(f)	
40	Balu Marjo A	Balu Marjo A	Employee	14.03.2022	45,581	28,081		Unpaid salary	0.0004397			17,500		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Provident Fund Claim is rejected as it is payable to Provident Fund Department 4) Performance Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected 5) The claim is admitted partly for Rs. 28,081/- under section 53(1)(f)	
41	Babu R	Babu R	Employee	15.03.2022	87,842	87,842		Unpaid salary	0.0013754			-		1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Employee category 3) The claim is admitted in full for Rs. 87,842/- under section 53(1)(f)	
42	Maheshwar Moreshwar Katre	Maheshwar Moreshwar Katre	Employee	15.03.2022	28,56,600	6,97,657		Unpaid salary	0.0109236			21,58,943		1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Employee category 3) The claim is admitted partly for Rs. 6,97,657/- under section 53(1)(f) 4)There is no mutual agreement clause between the parties for interest, hence rejected	
47	Subhamangala	Subhamangala	Employee	17.03.2022	25,29,117	8,81,711		Unpaid salary	0.0138054			16,47,406		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 5,57,760/- . 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 1,19,241 5) Gratuity due is admitted under section 36(4)(a)(iii) for Rs. 2,04,710	
48	Srinivasan D	Srinivasan D	Employee	16.03.2022	28,02,025	14,25,140		Unpaid salary	0.0223142			13,76,885		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 9,53,745/- . 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 2,26,266 5) Gratuity due is admitted under section 36(4)(a)(iii) for Rs. 2,45,129 subject to Clarification received from LIC Trust on gratuity	
49	A.Sadhasiva Reddy	A.Sadhasiva Reddy	Employee	16.03.2022	13,42,823	5,79,849		Unpaid salary	0.009079			7,62,974		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 3,50,564/- . 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 75,735 5) Gratuity due is admitted under section 36(4)(a)(iii) for Rs. 1,53,550	

50	B.Kumaran	B.Kumaran	Employee	16.03.2022	55,75,136	15,25,708	Unpaid salary	0.0238888					1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 and claim for superannuation fund is admitted under section 53(1)(f) for Rs. 9,88,087/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 2,03,900 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 3,33,721 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 8) TDS-deducted is paid to Income Tax Department, hence rejected 9) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 10) Performance Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected 11) Society due is paid to concerned society, hence rejected 12) On liquidation of the company, the service weightage pay is also not payable, hence rejected
51	Loksha	Loksha	Employee	16.03.2022	7,65,002	2,87,212	Unpaid salary	0.004497					1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 1,86,627/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 41,298 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 59,287
52	Dhakshinamurthy.M	Dhakshinamurthy.M	Employee	16.03.2022	10,59,320	4,08,540	Unpaid salary	0.0063967					1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 2,45,687/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 59,949 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 1,02,904 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 8) On liquidation of the company, the service weightage pay is also not payable, hence rejected
53	Nagaraja Reddy S.V	Nagaraja Reddy S.V	Employee	16.03.2022	12,97,279	5,08,226	Unpaid salary	0.0079576					1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 3,36,808/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 73,856 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 97,562 subject to clarification received from LIC Trust on Gratuity
54	M.Nagarajan	M.Nagarajan	Employee	16.03.2022	64,90,382	16,19,224	Unpaid salary	0.025353					1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 and claim for superannuation fund is admitted under section 53(1)(f) for Rs. 8,31,753/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 1,64,418 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 6,23,053 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) Performance Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected 8) Provident Fund Claim is rejected as it is payable to Provident Fund Department 9) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 10) There is no mutual agreement clause between the parties for interest, hence rejected
55	Gomathi Sankar J.K	Gomathi Sankar J.K	Employee	16.03.2022	48,88,125	9,86,644	Unpaid salary	0.0154484					1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 7,60,380/- is admitted under section 53(1)(f) 4) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 2,26,264 5) Gratuity Claim is rejected as you have not completed 5 years of service 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 8) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 9) Performance Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected
56	B.Thirupathi	B.Thirupathi	Employee	16.03.2022	4,40,181	1,70,207	Unpaid salary	0.002665					1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 1,40,373/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 29,834
57	V.Udhayakumar	V.Udhayakumar	Employee	16.03.2022	1,28,552	55,406	Unpaid salary	0.0008675					1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from April 20 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 22,425/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 32,981
58	R.R.Rathiban	R.R.Rathiban	Employee	15.03.2022	6,96,831	2,32,854	Unpaid salary	0.0036459					1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 2,01,174/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 31,680

59	T. Arun Kumar	T. Arun Kumar	Employee	16.03.2022	5,58,056	1,60,770	Unpaid salary	0.0025173					3,97,286	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 1,30,796/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 29,974 5) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department
60	S.Raja	S.Raja	Employee	16.03.2022	23,13,846	6,68,511	Unpaid salary	0.0104672					16,45,335	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 4,53,343/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 1,05,334/- 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 1,09,834 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) Performance Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected
61	M.Murali	M.Murali	Employee	16.03.2022	5,42,559	1,64,621	Unpaid salary	0.0025776					3,77,938	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 1,35,727/- 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 28,894/- 5) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 6) Provident Fund Claim is rejected as it is payable to Provident Fund Department 7) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected.
62	P.M.Nagaraju	P.M.Nagaraju	Employee	16.03.2022	21,01,619	8,59,967	Unpaid salary	0.0134649					12,41,652	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 3,86,047/- 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 82,802/- 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 3,91,118/- 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 8) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 9) Society due is paid to the concerned society, hence rejected 10) On liquidation of the company, the service weightage pay is also not payable, hence rejected
63	R.Mathuravani	R.Mathuravani	Employee	16.03.2022	23,12,863	10,29,557	Unpaid salary	0.0161203					12,83,306	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020, Superannuation fund and Leave encashment is admitted under section 53(1)(f) for Rs. 9,90,325/- 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 39,232/- 5) Performance Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected 6) On liquidation of the company, the service weightage pay is also not payable, hence rejected
64	O.A.Mohammed Haarith	O.A.Mohammed Haarith	Employee	16.03.2022	2,89,504	1,39,531	Unpaid salary	0.0021847					1,49,973	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from April 20 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 50,406/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 89,125/-
65	S.Rajareddy	S.Rajareddy	Employee	16.03.2022	18,95,995	7,30,280	Unpaid salary	0.0114344					11,65,715	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 3,64,394/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 77,380/- 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 2,88,506/- 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 8) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 9) Society due is paid to concerned society, hence rejected 10) On liquidation of the company, the service weightage pay is also not payable, hence rejected
66	T.S.Sundarakumar	T.S.Sundarakumar	Employee	16.03.2022	41,60,578	11,37,227	Unpaid salary	0.0178062					30,23,351	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 and Superannuation fund is admitted under section 53(1)(f) for Rs. 9,51,801/- 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 1,85,426/- 5) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 6) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 7) Performance Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected 8) On liquidation of the company, the service weightage pay is also not payable, hence rejected

68	M.Senthinathan	M.Senthinathan	Employee	16.03.2022	21,39,316	8,54,143	Unpaid salary	0.0133738				12,85,173	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 3,93,148/- 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 86,025/- 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 3,74,970/- 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 8) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 9) Society due is paid to concerned society, hence rejected 10) On liquidation of the company, the service weightage pay is also not payable, hence rejected
69	G.Raghu	G.Raghu	Employee	16.03.2022	2,87,932	1,39,033	Unpaid salary	0.0021769				1,48,899	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from April 20 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 49,908/- 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 89,125/-
70	M.Girish	M.Girish	Employee	16.03.2022	62,808	81,601	Unpaid salary	0.0012777				18,793	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due is admitted under section 53(1)(f) for Rs. 62,808/- 4) Salary claim admitted as per COC Resolution under section 53(1)(a) for Rs. 18,793/-
71	V.Seebalasaravanan	V.Seebalasaravanan	Employee	16.03.2022	9,897	28,690	Unpaid salary	0.0004492				18,793	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due is admitted under section 53(1)(f) for Rs. 9,897/- 4) Salary claim admitted as per COC Resolution under section 53(1)(a) for Rs. 18,793/-
72	V.Durai Raj	V.Durai Raj	Employee	16.03.2022	7,23,101	2,79,967	Unpaid salary	0.0043836				4,43,134	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 2,31,293/- 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 48,674/-
73	K.Subramanian	K.Subramanian	Employee	16.03.2022	21,40,902	5,83,640	Unpaid salary	0.0091384				15,57,262	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 and is admitted under section 53(1)(f) for Rs. 4,75,769/- 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 1,07,871/- 5) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 6) Performance Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 8) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 9) On liquidation of the company, the service weightage pay is also not payable, hence rejected
74	N.Shanmugasundaram	N.Shanmugasundaram	Employee	16.03.2022	16,03,624	4,75,891	Unpaid salary	0.0074513				11,27,733	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 and is admitted under section 53(1)(f) for Rs. 3,26,182/- 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 79,024/- 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 70,685/- 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 8) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 9) On liquidation of the company, the service weightage pay is also not payable, hence rejected
75	S.Senthil Kumar	S.Senthil Kumar	Employee	16.03.2022	10,81,659	3,76,855	Unpaid salary	0.0059006				7,04,804	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 and is admitted under section 53(1)(f) for Rs. 2,09,577/- 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 46,701/- 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 1,20,577/- 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 8) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 9) On liquidation of the company, the service weightage pay is also not payable, hence rejected
76	B.Munikrishna Reddy	B.Munikrishna Reddy	Employee	16.03.2022	8,73,303	2,69,957	Unpaid salary	0.0042269				6,03,346	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 and is admitted under section 53(1)(f) for Rs. 1,78,688/- 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 40,499/- 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 50,770/- 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 8) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 9) On liquidation of the company, the service weightage pay is also not payable, hence rejected

78	G. Premnath	G. Premnath	Employee	17.03.2022	95,55,763	35,46,379	Unpaid salary	0.0555275				60,09,384	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 and is admitted under section 53(1)(f) for Rs. 26,67,531/- 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 8,78,848/-
79	G.Sathishkumar	G.Sathishkumar	Employee	17.03.2022	2,80,792	2,67,709	Unpaid salary	0.0041917				13,083	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 and is admitted under section 53(1)(f) for Rs. 2,16,029/- 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 51,680/-
80	N.Krishnamoorthy	N.Krishnamoorthy	Employee	16.03.2022	5,84,971	2,48,317	Unpaid salary	0.003888				3,36,654	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category 3) Wages due from July 2019 to 16th Feb 2020 for Rs. 96,664/- and bonus for Rs. 56,000/- is admitted under section 53(1)(f) 4) Wages due from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 30,106/- 5) Wages due from 17th Feb 2020 to 4th May 2020 is admitted under section 53(1)(b)(i) for Rs. 39,848/- 6) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 25,699/- 7) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 8) Provident Fund Claim is rejected as it is payable to Provident Fund Department 9) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 10) On liquidation of the company, the service weightage pay is also not payable, hence rejected
81	S.Karthikeyan	S.Karthikeyan	Employee	16.03.2022	5,84,971	2,54,508	Unpaid salary	0.003985				3,30,463	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category 3) Wages due from July 2019 to 16th Feb 2020 for Rs. 1,02,848/- and bonus for Rs. 56,000/- is admitted under section 53(1)(f) 4) Wages due from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 30,106/- 5) Wages due from 17th Feb 2020 to 4th May 2020 is admitted under section 53(1)(b)(i) for Rs. 39,855/- 6) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 25,699/- 7) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 8) Provident Fund Claim is rejected as it is payable to Provident Fund Department 9) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 10) On liquidation of the company, the service weightage pay is also not payable, hence rejected
82	N.Taj Babu	N.Taj Babu	Employee	16.03.2022	10,36,463	4,17,257	Unpaid salary	0.0065332				6,19,206	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 and is admitted under section 53(1)(f) for Rs. 2,61,125/- 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 61,453/- 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 64,679/- 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 8) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 9) On liquidation of the company, the service weightage pay is also not payable, hence rejected
83	P.Manikandan	P.Manikandan	Employee	16.03.2022	12,04,910	4,73,035	Unpaid salary	0.0074066				7,31,875	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 and is admitted under section 53(1)(f) for Rs. 3,57,550/- 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 74,326/- 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 41,159/- 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 8) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 9) On liquidation of the company, the service weightage pay is also not payable, hence rejected
84	S.Annie Florence Nirmala	S.Annie Florence Nirmala	Employee	16.03.2022	9,76,474	3,12,880	Unpaid salary	0.0048989				6,63,594	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 and is admitted under section 53(1)(f) for Rs. 2,13,633/- 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 47,593/- 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 51,654/- 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 8) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 9) Society due is paid to concerned society, hence rejected 10) On liquidation of the company, the service weightage pay is also not payable, hence rejected
85	B.S.Sudeshkumar	B.S.Sudeshkumar	Employee	17.03.2022	9,39,808	3,83,661	Unpaid salary	0.0060072				5,56,147	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 and is admitted under section 53(1)(f) for Rs. 2,79,353/- 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 57,976/- 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 46,332/-

86	J.Vigneshwar	J.Vigneshwar	Employee	16.03.2022	9,08,189	3,50,789	Unpaid salary	0.0054925			5,57,400	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 2,89,994/- is admitted under section 53(1)(f) 4) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 60,795/-
87	R S Kannan	R S Kannan	Employee	17.03.2022	3,30,000	2,67,382	Unpaid salary	0.0041865			62,618	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 2,67,382/- is admitted under section 53(1)(f)
88	K.Arulmozhi	K.Arulmozhi	Employee	17.03.2022	9,09,217	3,45,435	Unpaid salary	0.0054087			5,63,782	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 and is admitted under section 53(1)(f) for Rs. 2,25,494/- 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 54,030/- 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 65,911/- 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 8) On liquidation of the company, the service weightage pay is also not payable, hence rejected
89	T.Senthikumar	T.Senthikumar	Employee	17.03.2022	13,34,746	4,24,833	Unpaid salary	0.0066518			9,09,913	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 3,50,366/- is admitted under section 53(1)(f) 4) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 74,467/- 5) Gratuity is not applicable as you have not completed 5 years of service 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 8) On liquidation of the company, the service weightage pay is also not payable, hence rejected
90	S.Nagaraju	S.Nagaraju	Employee	17.03.2022	21,73,469	8,73,305	Unpaid salary	0.0136738			13,00,164	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 4,06,380/- is admitted under section 53(1)(f) 4) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 87,199/- 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 3,79,726/- 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 8) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 9) Society due is paid to concerned society, hence rejected 10) On liquidation of the company, the service weightage pay is also not payable, hence rejected
91	Sushant Randhir Dar	Sushant Randhir Dar	Employee	17.03.2022	7,16,471	2,76,738	Unpaid salary	0.004333			4,39,733	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 2,28,534/- is admitted under section 53(1)(f) 4) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 48,204/-
93	Arpitraj Rakeshkumar Sharma	Arpitraj Rakeshkumar Sharma	Employee	17.03.2022	12,65,012	3,33,913	Unpaid salary	0.0052282			9,31,099	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from April 20 to 4th May 2020 for Rs. 88,216/- is admitted under section 53(1)(f) 4) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 2,45,697/- 5) Gratuity Claim is rejected as you have not completed 5 years of service
95	Vishal Upadhyay	Vishal Upadhyay	Employee	17.03.2022	7,61,717	3,23,212	Unpaid salary	0.0050607			4,38,505	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from April 20 to 4th May 2020 for Rs. 98,636/- is admitted under section 53(1)(f) 4) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 2,24,576/- 5) Gratuity Claim is rejected as you have not completed 5 years of service
96	H S Anantharamu	H S Anantharamu	Employee	17.03.2022	3,99,524	2,99,524	Unpaid salary	0.0046898			1,00,000	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) The claim is admitted partly for Rs. 2,99,524/- under section 53(1)(f) since Rs. 1,00,000/- is paid as per Company records
97	K.S.Shanmugam	K.S.Shanmugam	Employee	17.03.2022	4,51,123	3,10,730	Unpaid salary	0.0048653			1,40,393	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 2,55,338/- is admitted under section 53(1)(f) 4) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 53,392/- 5) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 6) On liquidation of the company, the service weightage pay is also not payable, hence rejected
99	Kaushik Chakraborty	Kaushik Chakraborty	Employee	16.03.2022	8,90,740	3,53,798	Unpaid salary	0.0055396			5,36,942	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 2,20,859/- is admitted under section 53(1)(f) 4) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 46,701/- 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 86,238/-

100	R.Rajathlak	R.Rajathlak	Employee	17.03.2022	8,17,371	3,17,014	Unpaid salary	0.0049637			5,00,357	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 2,60,917/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 56,097/-
101	S. Keerthi Kumar	S. Keerthi Kumar	Employee	16.03.2022	1,29,076	62,074	Unpaid salary	0.0009719			67,002	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from April 20 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 22,591/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 39,483/-
102	R.Lokesh	R.Lokesh	Employee	16.03.2022	5,65,674	2,10,058	Unpaid salary	0.003289			3,55,616	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from April 20 to 4th May 2020 is admitted under section 53(1)(f) for Rs.61,218/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 1,48,840/-
103	R.Venkatesh	R.Venkatesh	Employee	16.03.2022	4,60,000	2,57,723	Unpaid salary	0.0040353			2,02,277	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) The claim is admitted partly for Rs. 2,57,723/- under section 53(1)(f)
104	A.Kamatchinathan	A.Kamatchinathan	Employee	16.03.2022	85,89,783	17,40,565	Unpaid salary	0.0272529			68,49,218	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 12,69,148/- is admitted under section 53(1)(f) 4) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 4,71,417/- 5) Gratuity Claim is rejected as per your CTC.
107	M. Suresh babu	M. Suresh babu	Employee	17.03.2022	65,793	65,793	Unpaid salary	0.0010302			-	1) Verified with the books of accounts and the other supporting documents 2) Claim admitted under Employee category 3) The claim is admitted in full for Rs. 65,793/- under section 53(1)(f)
109	Atin Banerjee	Atin Banerjee	Employee	17.03.2022	42,98,365	8,76,265	Unpaid salary	0.0137201			34,22,100	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 5,60,862/- is admitted under section 53(1)(f) 4) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 1,37,189/- 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 1,78,214/- 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 8) Performance Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected 9) On liquidation of the company, the service weightage pay is also not payable , hence rejected
111	R.Uma	R.Uma	Employee	17.03.2022	32,56,363	12,12,093	Unpaid salary	0.0189784			20,44,270	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 5,49,739/- and bonus of Rs. 3,40,000/- is admitted under section 53(1)(f) 4) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 1,17,644 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 2,04,710/- 6) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 7) Performance Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected 8) On liquidation of the company, the service weightage pay is also not payable , hence rejected
113	R.Jayaraman	R.Jayaraman	Employee	17.03.2022	6,86,050	5,52,500	Unpaid salary	0.0086508			1,33,550	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 4,55,246/- is admitted under section 53(1)(f) 4) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 97,254/- 5) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 6) Society due is paid to concerned society, hence rejected 7) On liquidation of the company, the service weightage pay is also not payable , hence rejected
115	R.Krishna Moorthy	R.Krishna Moorthy	Employee	16.03.2022	9,19,640	3,39,109	Unpaid salary	0.0053096			5,80,531	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary claim from July 2019 to 10th Jan 2020 for Rs. 2,53,709/- and Superannuation fund for Rs. 85,400 is admitted under section 53(1)(f) 4) Provident Fund Claim is rejected as it is payable to Provident Fund Department 5) Performance Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected

116	M.Priyanka	M.Priyanka	Employee	16.03.2022	3,81,335	1,36,033	Unpaid salary	0.0021299				2,45,302	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 1,12,166/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 23,867/- 5) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 6) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 7) On liquidation of the company, the service weightage pay is also not payable, hence rejected
117	C.P.Baiju	C.P.Baiju	Employee	16.03.2022	17,48,073	11,54,152	Unpaid salary	0.0180712				5,93,921	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 5,64,964/- and superannuation fund for Rs. 96,200 is admitted under section 53(1)(f) 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 1,35,289/- 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 3,57,699/-
118	Nune Veerendra Krishna	Nune Veerendra Krishna	Employee	16.03.2022	9,01,736	3,48,543	Unpaid salary	0.0054573				5,53,193	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 2,87,936/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 60,607/-
120	K.Jabamalai Mary	K.Jabamalai Mary	Employee	17.03.2022	1,40,472	1,40,472	Unpaid salary	0.0021994				-	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category 3) The claim is admitted in full for Rs. 1,40,472/- under section 53(1)(f)
121	S.Poyyamozhi	S.Poyyamozhi	Employee	17.03.2022	7,33,312	4,30,008	Unpaid salary	0.0067329				3,03,304	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 3,81,546 and leave encashment for Rs. 48,462 is admitted under section 53(1)(f) 4) Society due is paid to concerned society, hence rejected 5) On liquidation of the company, the service weightage pay is also not payable, hence rejected 6) Claimant name is not in gratuity list, hence rejected
122	R.Arumugam	R.Arumugam	Employee	17.03.2022	1,59,863	1,59,863	Unpaid salary	0.0025031				-	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category 3) The claim is admitted in full for Rs. 1,59,863/- under section 53(1)(f)
124	M. Paramasivam	M. Paramasivam	Employee	18.03.2022	31,09,322	11,42,811	Unpaid salary	0.0178936				19,66,512	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 4,50,627.50/- and bonus of Rs. 2,55,000 is admitted under section 53(1)(f) 4) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 95,186/- 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 3,41,997/- 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 8) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 9) Performance Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected 10) Society due is paid to concerned society, hence rejected 11) On liquidation of the company, the service weightage pay is also not payable, hence rejected 12) Income Tax paid to Income Tax Department, hence rejected
125	S.Vaidyanathan	S.Vaidyanathan	Employee	18.03.2022	52,35,917	12,81,153	Unpaid salary	0.0200597				39,54,764	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 and superannuation fund for Rs. 7,56,294/- and performance pay of Rs. 1,50,200/- is admitted under section 53(1)(f) 4) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 1,51,572/- 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 2,26,287/- 6) Income Tax paid to Income Tax Department, hence rejected 7) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 8) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 9) On liquidation of the company, the service weightage pay is also not payable, hence rejected
126	P.Mohan	P.Mohan	Employee	18.03.2022	2,20,692	1,06,111	Unpaid salary	0.0016614				1,14,581	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from April 20 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 38,645/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 67,466/-

127	G.Sathesh	G.Sathesh	Employee	18.03.2022	9,59,519	3,52,438	Unpaid salary	0.0055183					6,07,081	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 2,60,313/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 54,405/- and treated as CIRP cost 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 37,720/- 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 8) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected
128	S.Santhosh	S.Santhosh	Employee	17.03.2022	1,28,552	55,432	Unpaid salary	0.0008679					73,120	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from April 20 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 22,451/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 32,981
131	B R Puttashankara	B R Puttashankara	Employee	18.03.2022	10,04,838	-	Unpaid salary	0					10,04,838	With reference to your claim in Form E dated 17.03.2022, we have received a consolidated claim in form E dated 23.03.2022 from an authorised representative Mr. Siddalingappa. As consolidated claim letter is desired, you have given the authorisation for consolidated claim. To avoid duplication, we have rejected your individual claim and considered the consolidated claim.
132	A.Sharmila	A.Sharmila	Employee	18.03.2022	60,690	60,690	Unpaid salary	0.0009503					-	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 21,207/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 39,483/-
134	C. Narasimha Murthy	C. Narasimha Murthy	Employee	18.03.2022	9,86,438	-	Unpaid salary	0					9,86,438	With reference to your claim in Form E dated 17.03.2022, we have received a consolidated claim in form E dated 23.03.2022 from an authorised representative Mr. Siddalingappa. As consolidated claim letter is desired, you have given the authorisation for consolidated claim. To avoid duplication, we have rejected your individual claim and considered the consolidated claim.
135	S.Lavanya	S.Lavanya	Employee	18.03.2022	4,03,373	1,14,358	Unpaid salary	0.0017906					2,89,015	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 90,115/- 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 24,243/-
136	P.S.Srinivasa Raghavan	P.S.Srinivasa Raghavan	Employee	18.03.2022	4,25,000	2,81,458	Unpaid salary	0.0044069					1,43,542	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 2,34,476/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 46,982/-
137	S.Sathya Narayanan	S.Sathya Narayanan	Employee	18.03.2022	16,59,401	7,16,550	Unpaid salary	0.0112194					9,42,851	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 5,92,611/- 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 1,23,939/- 5) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 6) Provident Fund Claim is rejected as it is payable to Provident Fund Department 7) Performance Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected 8) On liquidation of the company, the service weightage pay is also not payable, hence rejected
139	J.Uma Maheswari	J.Uma Maheswari	Employee	18.03.2022	8,40,892	2,64,686	Unpaid salary	0.0041443					5,76,206	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 1,89,942/- 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 41,345/- and treated as CIRP cost 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 33,399/- 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 8) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 9) On liquidation of the company, the service weightage pay is also not payable, hence rejected
140	N.Gowri Shankar	N.Gowri Shankar	Employee	17.03.2022	11,42,049	3,75,621	Unpaid salary	0.0058813					7,66,428	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 2,66,667/- 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 56,426/- 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 52,528/- 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 8) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 9) On liquidation of the company, the service weightage pay is also not payable, hence rejected
142	T.K.Vinodkumar	T.K.Vinodkumar	Employee	18.03.2022	9,29,543	-	Unpaid salary	0					9,29,543	With reference to your claim in Form E dated 17.03.2022, we have received a consolidated claim in form E dated 23.03.2022 from an authorised representative Mr. Siddalingappa. As consolidated claim letter is desired, you have given the authorisation for consolidated claim. To avoid duplication, we have rejected your individual claim and considered the consolidated claim.

143	M.Gowtham	M.Gowtham	Employee	18.03.2022	3,34,242	1,42,684	Unpaid salary	0.0022341				1,91,558	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from Dec 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 1,03,201/- 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 39,483/-
144	M.N.Kalyanasundaram	M.N.Kalyanasundaram	Employee	18.03.2022	36,67,754	10,02,504	Unpaid salary	0.0156967				26,65,250	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from Jan 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 7,18,281/- 4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 1,78,512/- 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 1,05,711/-
145	S.Anbazhagan	S.Anbazhagan	Employee	18.03.2022	15,85,175	7,08,208	Unpaid salary	0.0110888				8,76,967	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 1,07,402/- and Superannuation fund of Rs. 1,12,400 is admitted under section 53(1)(f) 4) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 1,11,900/- 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 3,76,506/- 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 8) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 9) Performance Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected 10) Society due is paid to concerned society, hence rejected 11) On liquidation of the company, the service weightage pay is also not payable, hence rejected
146	M.Venkatesh	M.Venkatesh	Employee	19.03.2022	8,20,296	3,87,484	Unpaid salary	0.006067				4,32,812	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 2,32,574/- and Final Settlement for Rs. 1,07,928/- is admitted under section 53(1)(f) 4) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 46,982/- 5) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 6) On liquidation of the company, the service weightage pay is also not payable, hence rejected
150	D.Rohit Kumar	D.Rohit Kumar	Employee	19.03.2022	20,31,020	7,94,366	Unpaid salary	0.0124378				12,36,654	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 5,15,796/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 1,12,053/- 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 1,66,517/- 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 8) Performance Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected 9) On liquidation of the company, the service weightage pay is also not payable, hence rejected
151	V.Subramanian	V.Subramanian	Employee	18.03.2022	24,29,368	9,73,093	Unpaid salary	0.0152362				14,56,275	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 4,57,444/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 97,253/- 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 4,18,396/- 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 8) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 9) Performance Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected 10) On liquidation of the company, the service weightage pay is also not payable, hence rejected
152	D.Pavithra	D.Pavithra	Employee	18.03.2022	60,690	60,690	Unpaid salary	0.0009503				-	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 21,207/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 39,483
153	C.Subramanian	C.Subramanian	Employee	18.03.2022	9,80,159	3,56,120	Unpaid salary	0.005576				6,24,039	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 2,28,280/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 49,331/- 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 78,509/- 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 8) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 9) Society due is paid to concerned society, hence rejected 10) On liquidation of the company, the service weightage pay is also not payable, hence rejected

154	S.Leonda Inbaraj	S.Leonda Inbaraj	Employee	19.03.2022	4,32,522	3,46,027	Unpaid salary	0.0054179				86,495	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 2,85,984/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 60,043 5) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected
157	L.Vignesh	L.Vignesh	Employee	19.03.2022	35,644	35,644	Unpaid salary	0.0005581				-	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) The claim is admitted in full for Rs.35,644/- under section 53(1)(f)
163	Sujay S. Nayak	Sujay S. Nayak	Employee	20.03.2022	7,01,544	1,63,258	Unpaid salary	0.0025562				5,38,286	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from April 20 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 55,199/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 1,08,059
164	N.Jothiswaroop	N.Jothiswaroop	Employee	20.03.2022	6,29,693	3,70,083	Unpaid salary	0.0057946				2,59,610	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 3,15,532/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 54,551 5) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 6) Provident Fund Claim is rejected as it is payable to Provident Fund Department
165	R.C.Gowri Shankar	R.C.Gowri Shankar	Employee	21.03.2022	31,51,162	8,22,311	Unpaid salary	0.0128753				23,28,851	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 5,55,852/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 1,34,276 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 1,32,183 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 8) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 9) Performance Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected 10) On liquidation of the company, the service weightage pay is also not payable, hence rejected
166	C.Perumal	C.Perumal	Employee	21.03.2022	5,30,577	62,066	Unpaid salary	0.0009718				4,68,511	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from April 20 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 22,583/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 39,483/- 5) Provident Fund Claim is rejected as it is payable to Provident Fund Department 6) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 7) On liquidation of the company, the service weightage pay is also not payable, hence rejected
168	G.Ramesh Babu	G.Ramesh Babu	Employee	20.03.2022	10,31,171	2,98,408	Unpaid salary	0.0046723				7,32,763	1) Verified with the books of accounts and payroll register 2) Claim admitted under Employee category 3) The claim is admitted partly for Rs. 2,98,408/- under section 53(1)(f) 4) Performance Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected
170	D.Sivaprakasam	D.Sivaprakasam	Employee	17.03.2022	21,25,606	6,63,613	Unpaid salary	0.0103905				14,61,993	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 4,49,333/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 1,04,771/- 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 1,09,509 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb-2022 is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 8) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 9) Performance Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected 10) On liquidation of the company, the service weightage pay is also not payable, hence rejected
171	M.Gnanaguru	M.Gnanaguru	Employee	18.03.2022	4,54,896	4,36,915	Unpaid salary	0.006841				17,981	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 4,36,915/-
172	Late Rajagopalan J	Late Rajagopalan J	Employee		10,84,779	4,70,269	Unpaid salary	0.0073632				6,14,510	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 3,82,224/- 4) Wages due from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 88,045 5) Affidavit/Indemnity Bond need to be submitted by legal heir to process the claim

173	Ravichandran G N	Ravichandran G N	Employee	17.03.2022	7,87,058	4,32,628	Unpaid salary	0.0066173				3,64,430	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 4,03,645/- is admitted under section 53(1)(f) 4) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 18,983 5) Provident Fund Claim is rejected as it is payable to Provident Fund Department 6) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 7) Society due is paid to concerned society, hence rejected 8) On liquidation of the company, the service weightage pay is also not payable, hence rejected
174	Raj H Eswaran	Raj H Eswaran	Employee	17.03.2022	1,56,69,270	35,19,830	Unpaid salary	0.0552684				1,21,39,440	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 27,78,113/- is admitted under section 53(1)(f) 4) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 7,51,717 5) As the salary package approved by the AGM doesn't specify any other benefits, the gratuity claim is rejected
175	M Murali	M Murali	Employee	17.03.2022	5,84,971	2,42,200	Unpaid salary	0.0037923				3,42,771	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category 3) Wages due from July 2019 to 16th Feb 2020 for Rs. 90,513/- and bonus claim of Rs. 56,000 is admitted under section 53(1)(f) 4) Wages due from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 30,106 5) Wages due from 17th Feb 2020 to 4th May 2020 is admitted under section 53(1)(b)(i) for Rs. 39,862 6) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 25,699 7) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 8) Provident Fund Claim is rejected as it is payable to Provident Fund Department 9) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 10) On liquidation of the company, the service weightage pay is also not payable, hence rejected
176	E Subramani	E Subramani	Employee	18.03.2022	5,79,029	2,23,721	Unpaid salary	0.0035029				3,55,308	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category 3) Wages due from July 2019 to 16th Feb 2020 for Rs. 86,531/- and bonus for Rs. 56,000 is admitted under section 53(1)(f) 4) Wages due from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 24,900 5) Wages due from 17th Feb 2020 to 4th May 2020 is admitted under section 53(1)(b)(i) for Rs. 32,892 6) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 23,398 7) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 8) Provident Fund Claim is rejected as it is payable to Provident Fund Department 9) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 10) On liquidation of the company, the service weightage pay is also not payable, hence rejected
178	S.Nandakumar	S.Nandakumar	Employee	18.03.2022	10,74,310	3,69,666	Unpaid salary	0.0057881				7,04,644	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 for Rs. 2,08,735/- is admitted under section 53(1)(f) 4) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 46,701 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 1,14,230 7) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 8) Provident Fund Claim is rejected as it is payable to Provident Fund Department 9) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 10) On liquidation of the company, the service weightage pay is also not payable, hence rejected
179	V.Unnikrishnan	V.Unnikrishnan	Employee	17.03.2022	77,463	77,463	Unpaid salary	0.0012129				-	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Claim is admitted in full under Section 53(1)(f) for Rs. 77,463
180	V.Maharaja	V.Maharaja	Employee	17.03.2022	5,79,029	2,17,241	Unpaid salary	0.0034015				3,61,788	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category 3) Wages due from July 2019 to 16th Feb 2020 for Rs. 80,051/- and bonus for Rs. 56,000 is admitted under section 53(1)(f) 4) Wages due from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 24,901 5) Wages due from 17th Feb 2020 to 4th May 2020 is admitted under section 53(1)(b)(i) for Rs. 32,891 6) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 23,398 7) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 8) Provident Fund Claim is rejected as it is payable to Provident Fund Department 9) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 10) On liquidation of the company, the service weightage pay is also not payable, hence rejected

181	C.Madhayan	C.Madhayan	Employee	18.03.2022	5,79,029	1,83,265	Unpaid salary	0.0028695				3,95,764	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category 3) Wages due from July 2019 to 16th Feb 2020 for Rs. 50,321/- and bonus for Rs. 56,000 is admitted under section 53(1)(f) 4) Wages due from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 24,901 5) Wages due from 17th Feb 2020 to 4th May 2020 is admitted under section 53(1)(b)(i) for Rs. 38,645 6) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 23,398 7) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 8) Provident Fund Claim is rejected as it is payable to Provident Fund Department 9) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 10) On liquidation of the company, the service weightage pay is also not payable, hence rejected
182	R.Vetrivel	R.Vetrivel	Employee	18.03.2022	5,79,029	2,15,770	Unpaid salary	0.0033784				3,63,259	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category 3) Wages due from July 2019 to 16th Feb 2020 for Rs. 78,580/- and bonus for Rs. 56,000 is admitted under section 53(1)(f) 4) Wages due from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 24,901 5) Wages due from 17th Feb 2020 to 4th May 2020 is admitted under section 53(1)(b)(i) for Rs. 32,891 6) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 23,398 7) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 8) Provident Fund Claim is rejected as it is payable to Provident Fund Department 9) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 10) On liquidation of the company, the service weightage pay is also not payable, hence rejected
183	V.Ramasamy	V.Ramasamy	Employee	18.03.2022	14,72,060	5,50,562	Unpaid salary	0.0086204				9,21,498	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 2,56,420/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 55,252 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 2,38,890 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 8) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 9) On liquidation of the company, the service weightage pay is also not payable, hence rejected 10) Society due is paid to concerned society, hence rejected 11) Loyalty bonus is not yet due, hence rejected
184	D.Sangathaamilan	D.Sangathaamilan	Employee	18.03.2022	10,23,940	4,16,388	Unpaid salary	0.0065196				6,07,552	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 3,26,793/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 89,595
185	S.Sathya Seelan	S.Sathya Seelan	Employee	18.03.2022	93,22,600	18,34,326	Unpaid salary	0.028721				74,88,274	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 12,46,401/- 4) Superannuation due is admitted under section 53(1)(f) for Rs. 2,47,400/- 5) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 3,40,525 6) TDS deducted is paid to Income Tax Department, hence rejected 7) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 8) Performance Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected 9) Society due is paid to concerned society, hence rejected 10) On liquidation of the company, the service weightage pay is also not payable, hence rejected
186	V.Thaniasu	V.Thaniasu	Employee	17.03.2022	3,94,534	2,55,055	Unpaid salary	0.0039935				1,39,479	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category 3) Wages due from June 2019 to 16th Feb 2020 for Rs. 1,18,923/- and bonus claim of Rs. 56,000 is admitted under section 53(1)(f) 4) Wages due from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 29,330 5) Wages due from 17th Feb 2020 to 4th May 2020 is admitted under section 53(1)(b)(i) for Rs. 50,802 6) Provident Fund Claim is rejected as it is payable to Provident Fund Department 7) On liquidation of the company, the service weightage pay is also not payable, hence rejected
187	M.Shanmugam	M.Shanmugam	Employee	21.03.2022	12,18,114	3,69,413	Unpaid salary	0.0057841				8,48,701	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 2,36,356/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 50,506 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 82,551 6) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 8) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 9) Society due is paid to concerned society, hence rejected 10) Loyalty bonus is not yet due, hence rejected

188	N.Ramesh	N.Ramesh	Employee	21.03.2022	9,85,900	3,25,836	Unpaid salary	0.0051018				6,60,064	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category 3) Wages due from July 2019 to 16th Feb 2020 for Rs. 1,32,253/- and loyalty bonus for Rs. 56,000 is admitted under section 53(1)(f) 4) Wages due from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 39,963 5) Wages due from 17th Feb 2020 to 4th May 2020 is admitted under section 53(1)(b)(i) for Rs. 32,418 6) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 65,202 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 8) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 9) On liquidation of the company, the service weightage pay is also not payable, hence rejected
189	R.Udhayakumar	R.Udhayakumar	Employee	21.03.2022	8,46,113	2,76,286	Unpaid salary	0.004326				5,69,827	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category 3) Wages due from July 2019 to 16th Feb 2020 for Rs. 1,28,910/- and loyalty bonus for Rs. 56,000 is admitted under section 53(1)(f) 4) Wages due from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 40,263 5) Wages due from 17th Feb 2020 to 4th May 2020 is admitted under section 53(1)(b)(i) for Rs. 31,113 6) Provident Fund Claim is rejected as it is payable to Provident Fund Department 7) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 8) On liquidation of the company, the service weightage pay is also not payable, hence rejected
190	R.Ravi	R.Ravi	Employee	21.03.2022	9,38,566	3,45,390	Unpaid salary	0.0054079				5,93,176	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category 3) Wages due from July 2019 to 16th Feb 2020 for Rs. 1,33,445/- and bonus for Rs. 56,000 is admitted under section 53(1)(f) 4) Wages due from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 39,963 5) Wages due from 17th Feb 2020 to 4th May 2020 is admitted under section 53(1)(b)(i) for Rs. 50,780 6) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 65,202 7) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 8) Provident Fund Claim is rejected as it is payable to Provident Fund Department 9) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 10) On liquidation of the company, the service weightage pay is also not payable, hence rejected
191	M.Pachiappan	M.Pachiappan	Employee	21.03.2022	6,68,839	2,56,186	Unpaid salary	0.0040112				4,12,653	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category 3) Wages due from July 2019 to 16th Feb 2020 for Rs. 1,05,224/- and bonus for Rs. 56,000 is admitted under section 53(1)(f) 4) Wages due from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 39,106 5) Wages due from 17th Feb 2020 to 4th May 2020 is admitted under section 53(1)(b)(i) for Rs. 39,971 6) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 24,885 7) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 8) Provident Fund Claim is rejected as it is payable to Provident Fund Department 9) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 10) On liquidation of the company, the service weightage pay is also not payable, hence rejected
192	K.Dharmalingam	K.Dharmalingam	Employee	21.03.2022	9,14,556	3,46,344	Unpaid salary	0.0054229				5,68,212	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category 3) Wages due from July 2019 to 16th Feb 2020 for Rs. 1,34,371/- and bonus claim of Rs. 56,000 is admitted under section 53(1)(f) 4) Wages due from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 39,963 5) Wages due from 17th Feb 2020 to 4th May 2020 is admitted under section 53(1)(b)(i) for Rs. 50,808 6) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 65,202 7) The Company has declared lockdown w.e.f 30/08/2020 and no salary is payable after that date, hence salary claim from Sep 2020 to Feb 2022 is rejected 8) Provident Fund Claim is rejected as it is payable to Provident Fund Department 9) On liquidation of the company, the service weightage pay is also not payable, hence rejected
193	Madhava Swamy	Madhava Swamy	Employee	21.03.2022	8,93,108	7,05,382	Unpaid salary	0.0110445				1,87,726	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 5,35,548/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 1,12,382 5) Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 57,452 6) Performance Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected
194	Kumaravel R	Kumaravel R	Employee	22.03.2022	1,12,500	1,11,487	Unpaid salary	0.0017456				1,013	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 92,694/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 18,793
199	S.Sriram	S.Sriram	Employee	21.03.2022	3,98,896	3,47,556	Unpaid salary	0.0054419				51,340	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) as per company records Rs. 51,340 paid 4) Hence, Claim is admitted partly under Section 53(1)(f) for Rs. 3,47,556

202	R.Swarna Latha	R.Swarna Latha	Employee	23.02.2022	9,00,000	3,65,162	Unpaid salary	0.0057175				5,34,838	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 04th May 2020 is admitted under section 53(1)(f) for Rs. 3,52,963/- 4) Salary due from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 12,199 5) Provident Fund Claim is rejected as it is payable to Provident Fund Department 6) As per Company Policy, the leave encashment is encashable only upon retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected
203	N.Purushothaman	N.Purushothaman	Employee	29.03.2022	5,34,240	4,05,186	Unpaid salary	0.0063442				1,29,054	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from June 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 3,88,800/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(a) for Rs. 16,386 5) Provident Fund Claim is rejected as it is payable to Provident Fund Department 6) Performance Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected
211	A. Vishnu Prasad	A. Vishnu Prasad	Employee		12,09,995.00	5,09,982	Unpaid salary	0.0079851				7,00,013	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 10th April 2020 is admitted under section 53(1)(f) for Rs. 2,53,674/- 4) Full & Final settlement due claim is admitted u/s 53(1)(f) for Rs. 2,56,308/- 5) Performance Pay is not yet due as the management of the company didn't issued any letter regarding that, hence rejected
212	Sundaram bhaskar	Sundaram bhaskar	Employee	11.06.2022	71,955	66,273		0.0010377				5,682	1) The claim is admitted u/s 53(1)(a) for Rs.39,483/- and u/s 53(1)(f) for 26,790/- 2) The salary u/s 53(1)(a) from 05/05/2020 to 31/08/2022 of Rs.39,483/- has been paid on 13/08/2022 as per the COC approved CIRP expenses
216	Thippesha. H. M	Thippesha. H. M	Employee	01.12.2022	12,19,359	1,86,605		0.0029218				10,32,754	1) The CIRP salary of Rs.40,499/- has been paid through cheque No: 96809 on 01/12/2022 and the balance amount was rejected as the claim form received belatedly. 2) Gratuity is not applicable as he doesn't complete five years of service. 3) Salary due from August 2019 to April 2020 u/s 53(1)(f) is Rs. 1,46,106/- and salary due from may 2020 to August 2020 u/s 53(1)(a) is Rs. 40,499/-
TOTAL					18,98,86,897	6,38,67,087						12,49,81,375	